THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-16/2002/2/55 /A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Dibyajyoti Mahanta,

Principal Judge,

Family Court-II, Kamrup(M).

Dated Guwahati the 29 April, 2025.

Sub:

Casual leave.

Ref:-

Your letter No. FCK.5/12/PJ/134/2025 dtd. 29.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 02.05.2025, along with station leave permission, with the official vehicle, at own cost, from the morning of 01.05.2025 till the morning of 03.05.2025, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo.No.HC.VII-16/2002/ 2/56 /A dated ,29-04-2-25

1. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)